

Overseas Indians (IDF-OI), New Delhi, for the year 2016-17, together with the Auditor's Report on the accounts.

- (b) Review by Government on the working of the above Foundation.

[Placed in Library. See No. L.T. 7071/17/16]

Reports and Accounts (2015-16) of Babu Jagjivan Ram National Foundation (BJRNF), New Delhi and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपला): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the Babu Jagjivan Ram National Foundation (BJRNF), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Explanatory Note on the above-said Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7174/17/16]

Notification of the Human Resource Development

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डा. महेन्द्र नाथ पाण्डेय): महोदय, मैं प्रौद्योगिकी संस्थान अधिनियम, 1961 की धारा 35 की उप-धारा (3) के अधीन भारतीय प्रौद्योगिकी संस्थान (भारतीय खनिज विद्यापीठ), धनबाद पहला अधिनियम, 2017 को प्रकाशित करने वाली मानव संसाधन विकास मंत्रालय (उच्चतर शिक्षा विभाग) की अधिसूचना सं.बा.नि. 632 (अ), दिनांक 23 जून, 2017 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 7064/17/16]

MESSAGE FROM LOK SABHA

The Indian Institutes of Information Technology (Public Private Partnership) Bill, 2017

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"in accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017, as passed by Lok Sabha at its sitting held on the 19th July, 2017."

Sir, I lay a copy of the Bill on the Table.
